

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3798
TO BE ANSWERED ON 03.01.2019

ADDITIONAL GRANTS UNDER MGNREGS

3798. SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the quantum of funds sanctioned and allocated under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the financial year 2018-19, State-wise;
- (b) the quantum of funds disbursed till date under MGNREGS during the said year, State-wise;
- (c) whether the Ministry will seek additional grants to provide for the remaining months and if so, the details thereof and if not, the reasons therefor;
- (d) whether despite funds disbursement payment of wages under MGNREGS have been delayed in several States during the current year and if so, the details thereof and the reasons therefor; and
- (e) whether compensation have been provided in each case of delay for which worker is not responsible and if so, the details thereof, State-wise and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)& (b): Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment Scheme hence no State/UT- wise allocation of fund is made. States/UT-wise central fund released under the MGNREGS during the current financial year 2018-19 (as on 31.12.2018) is given at **Annexure-I**.

(c): The Ministry releases funds to the State/UT based on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous financial year, if any, and overall performance. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. The Ministry seeks additional fund for MGNREGS as and when required for meeting the demand for work on the ground.

(d)& (e): The Ministry along with the States/UTs has been making concerted efforts for improving the timely payment of wages. States/UTs have been advised to generate pay orders in time. This has resulted in considerable improvement in the status of timely generation of pay order and leading to improvement in actual time taken to credit wages in the workers account.

During the current financial Year 2018-19 (as on 28.12.2018), 91.73% pay orders have been generated within 15 days. The delay in payment of wages are due to implementation issues in the States which include inadequate staffing, non-timely recording and reporting of attendance, measurement, data entry, generation of wage list, Fund Transfer Order (FTO), etc.

As per the provisions under Para 29 of Schedule-II of the Gandhi National NREGA, 2005 the compensation for delay in payment of wages is paid to the workers. As per the Management Information System (MIS), State/UT-wise details of delay compensation paid by State Governments during the current financial year 2018-19 (as on 31.12.2018) is given at **Annexure-II**.

Annexure-I referred in reply to part (a)&(b) of Lok Sabha Unstarred Question No. 3798 dated 03.01.2019

FY: 2018-19 (as on 31.12.2018)

(Rs. in lakh)

Sl No	States	Central fund released
1	ANDHRA PRADESH	625812.33
2	ARUNACHAL PRADESH	8862.79
3	ASSAM	84327.15
4	BIHAR	211471.53
5	CHHATTISGARH	247266.64
6	GOA	48.83
7	GUJARAT	83455.15
8	HARYANA	27692.86
9	HIMACHAL PRADESH	57738.70
10	JAMMU AND KASHMIR	48050.74
11	JHARKHAND	128818.19
12	KARNATAKA	280535.31
13	KERALA	214469.51
14	MADHYA PRADESH	413528.33
15	MAHARASHTRA	165056.55
16	MANIPUR	16504.69
17	MEGHALAYA	66081.70
18	MIZORAM	34319.81
19	NAGALAND	13886.48
20	ODISHA	194067.77
21	PUNJAB	42358.37
22	RAJASTHAN	447021.46
23	SIKKIM	8157.34
24	TAMIL NADU	385932.41
25	TELANGANA	273898.43
26	TRIPURA	34163.59
27	UTTAR PRADESH	459178.03
28	UTTARAKHAND	48481.08
29	WEST BENGAL	641716.36
30	ANDAMAN AND NICOBAR	573.41
31	DADRA & NAGAR HAVELI	484.00
32	LAKSHADWEEP	15.97
33	PUDUCHERRY	1275.64
	Total	5265251.13

NR=Not reported

Annexure-II referred in reply to part (d)&(e) of Lok Sabha Unstarred Question No. 3798 dated 03.01.2019

FY: 2018-19 (as on 31.12.2018)

S. No.	State	Delay compensation Paid [In Rs.]
1	ANDHRA PRADESH	0
2	ARUNACHAL PRADESH	2047
3	ASSAM	168029
4	BIHAR	135316
5	CHHATTISGARH	0
6	GOA	0
7	GUJARAT	273202
8	HARYANA	46384
9	HIMACHAL PRADESH	196698
10	JAMMU AND KASHMIR	0
11	JHARKHAND	46146
12	KARNATAKA	37941
13	KERALA	411058
14	MADHYA PRADESH	2772870
15	MAHARASHTRA	1423194
16	MANIPUR	0
17	MEGHALAYA	135
18	MIZORAM	0
19	NAGALAND	0
20	ODISHA	131
21	PUNJAB	82324
22	RAJASTHAN	1635596
23	SIKKIM	0
24	TAMIL NADU	16
25	TELANGANA	0
26	TRIPURA	2862
27	UTTAR PRADESH	0
28	UTTARAKHAND	5022
29	WEST BENGAL	5906986
30	ANDAMAN AND NICOBAR	0
31	LAKSHADWEEP	0
32	PUDUCHERRY	0
	Total	13145957

*Figures are reported by State Governments in MIS.